

Pg. 20

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 A.M 28/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP/522/IB/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : BOSTIK INDIA PVT LTD
NAME OF THE RESPONDENT(S) : FLORIND SHOES PVT LTD
SECTION : 9 RULE 6

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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ORDER

The matter is called. No representation. Put up on 15.06.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc